

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3581  
ANSWERED ON:04.08.2014  
WELFARE OF TOBACCO WORKERS  
Lokhande Shri Sadashiv Kisan

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has implemented any welfare schemes specifically for tobacco workers in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor, and
- (d) The measures taken by the Government for the welfare of such workers?

**Answer**

MINISTER OF STATE FOR STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

(a) to (c): The Government has not formulated any scheme specifically for Tobacco Workers. However, the tobacco workers working in organized sector are covered by the schemes under the Acts such as:

i) The Employees' State Insurance Act, 1948

ii) The Employees' Provident Funds & Miscellaneous Provisions Act, 1952 Contd

iii) The Employees' Compensation Act, 1923

iv) The Maternity Benefit Act, 1961

v) The Payment of Gratuity Act, 1972

(d): The Government has also enacted the Unorganised Workers' Social Security Act, 2008 to provide for social security and welfare of all unorganised workers.